

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/3865/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun,
Arunachal Pradesh.

Dated Guwahati, rd 3 May, 2023.

Sub:- **Foreign tour permission.**

Ref:- No. HC(IB)-VIG/01/2023/dated 20.04.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District has been granted permission to visit Vietnam only during holidays.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/3866-3867/A, dated , 03-05-2023

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang
District, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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